

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.71221 of 2018

(Arising out of Order-in-Appeal No.116/ST/Appeal/Audit/LKO/2018 dated 20.03.2018 passed by Commissioner (Audit) Central Goods & Services Tax & Central Excise, Lucknow)

M/s Defence Estate OfficeAppellant
(Agra Circle, 116 Taj Road Agra Cantonment, U.P.-282001)
VERSUS

**Commissioner (AUDD) Central Goods &
Service Tax & Central Excise, Lucknow**Respondent
(Lucknow)

APPEARANCE:

Shri Apurva Hajela, Advocate & Shri Anant Tiwari, Advocate for the Appellant
Shri Sandeep Pandey, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

FINAL ORDER NO.- 70094/2023

DATE OF HEARING : 27 September, 2023
DATE OF DECISION : 27 September, 2023

P.K. CHOUDHARY:

Learned Advocate appearing on behalf of the Appellant submits that they wish to withdraw the appeal. Accordingly the appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

**Sd/-
(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**Sd/-
(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS